

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 128(ND)/2013
RT CP No.215/Chd/J&K/2017
With
CA Nos.208/2013 and 56/2015**

P.SJohar & Anr. ...Petitioners

Versus.

Johar Hotel Pvt. Ltd. & Ors. ...Respondents

Present: Ms.Aastha Ray with Mr.Aman Bahri, Advocates for petitioners
Mr. Nahush Jain, Advocate for Mr.Vaibhav Sahni, Advocate for
respondent No.2

Learned counsel for the respondents submitted that the arguing
counsel was unable to come due to personal difficulty.

List the matter for arguments on 21.02.2018. It is made clear that
no request for further adjournment shall be entertained.

Sd/-

(Justice R.P.Nagrath)
Member (Judicial)

December 15, 2017
subbu